



2026:AHC-LKO:5390-DB

**HIGH COURT OF JUDICATURE AT ALLAHABAD
LUCKNOW**

WRIT - C No. - 604 of 2026

Smt.Rajendra Kumari

.....Petitioner(s)

Versus

State Of U.P. Thru. Prin. Secy. Deptt. Of Nagar
Vikas Lko. And 4 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Romit Seth
Counsel for Respondent(s)	:	C.S.C., Srinivas Bajpai

Court No. - 1

HON'BLE RAJAN ROY, J.

HON'BLE ABDHESH KUMAR CHAUDHARY, J.

1. Heard Shri Romit Seth and Ms. Varsha Sharma, learned counsels appearing for the petitioner, Shri Satish Chandra 'Kashish', learned counsel, who has put in appearance on behalf of Nagar Palika Parishad, Sitapur by way of filing his 'vakalatnama' along with Shri Srinivas Bajpayee and the learned State Counsel.

2. Shri Satish Chandra Kashish along with Shri Srinivas Bajpai, learned counsels appearing for the Nagar Palika Parishad, Sitapur says that he has instructions to inform the Court that impugned notice dated 08.01.2026 and 09.01.2026 are in the process of being withdrawn and the withdrawal order would be passed within 24 hours.

3. In view of above, petition is **disposed of** in terms of the statement made by the aforesaid counsels for Nagar Palika Parishad, Sitapur, which shall be honoured positively. The impugned notice/order shall not be given effect accordingly.

(Abdhesh Kumar Chaudhary,J.) (Rajan Roy,J.)

January 22, 2026

Praveen